

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 12.11.2018 (Monday)

Court – II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 40 of 2018	Venigalla Naveen Vs. Rama Krishna Prasad Power Pvt. Ltd.	S.V. Rama Krishna	Harinath Reddy, MithunShasnak

For Admission (After Notice)

2.	Comp. App (AT) 392 of 2017	Gireesh Kumar Sanghi&Anr Vs. Ravi Sanghi&Ors With	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
3.	Comp. App (AT) 393 of 2017	Gireesh Kumar Sanghi&Anr Vs. AGA Publications Ltd. & Ors	Dhruv Gupta	Ashwin Kumar Surbhi Mehta
4.	Comp. App. (AT) No. 84 of 2018	G.S.C Industries Pvt. Ltd &Anr. Vs. ROC, NCT of Delhi & Haryana	Satwinder Singh	Sanjib Kumar Mohanty
5.	Comp. App. (AT) No. 169 of 2018	BS Limited Vs. Registrar of Companies & Ors.	Milan Singh Negi	Raghvendra Singh-R3
6.	Comp. App. (AT) No. 349 of 2018	Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors.	Anandh K.	
7.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	

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N. Balvinder Singh
6/11/2018.

By Order
6.11.18
Joint Registrar